

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Rain water management in Mumbai

1903. SHRI TARIQ ANWAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a Master Plan for rain water management in Mumbai has been prepared to avert a post July 26, 2005 cloud burst situation there;

(b) if so, the salient features and estimated cost thereof; and

(c) the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Procedure for construction clearances

†1904. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that construction of building in the cities of the country is required to obtain the approval from 25 to 40 Government departments;

(b) if not, the facts in this regard;

(c) whether it is also a fact that present procedure for obtaining approval for construction of building is so lengthy and ambiguous that the same itself encourage the illegal construction;

(d) if so, the reaction of Government in this regard; and

(e) the measures taken to streamline the above procedure?

† Original notice of the question was received in Hindi.